

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1978**  
TO BE ANSWERED ON 30.07.2021

**Plantation in Metropolitan Cities**

1978. SHRI BASANTA KUMAR PANDA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to promote plantation in metropolitan cities in the country through recognized NGO's under social forestry schemes;
- (b) if so, the details thereof; and
- (c) the details of the various initiatives taken by the Government for conservation and development of forest in various metropolitan cities in the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (c) The Ministry of Environment, Forest and Climate Change encourages plantation in the country including various metropolitan cities through programmes and schemes such as Nagar Van Yojana, School Nursery Yojana, Compensatory Afforestation Fund Management and Planning Authority (CAMPA), National Afforestation Programme (NAP), National Mission for a Green India (GIM), etc. which promotes urban forestry, tree plantation on vacant lands and bunds on farm lands etc. by involving local communities, NGOs, educational institutions, local bodies, etc. In specific respect to urban areas, the Ministry is implementing the Nagar Van Yojana the scheme initiated for creation of Nagar Van (city forest) in urban areas over a period of five years at a total estimated cost of Rs.415.00 crore under the National Fund of the Compensatory Afforestation Fund Management and Planning Authority (CAMPA). A total of 18 Nagar Van projects in 12 States have been approved for implementation under NVY during the year 2020-21, at a cost of Rs. 27.91 crore.

The following additional steps taken by the Government contribute to protection and development of forest areas in the country including in the metropolitan cities:

- i. For preservation and protection of forest and wildlife, various laws including the Forest (Conservation) Act 1980, Indian Forest Act, 1927, Wildlife

Protection Act 1972, and other central/state laws as applicable to a State/UT, are implemented by the respective State Government /UT Administration. The Ministry also provides financial supports to the States /UTs under Forest Fire Prevention and Management Scheme for protection against forest fire.

- ii. The Ministry is implementing two major afforestation schemes namely National Afforestation Programme (NAP) for tree plantation in degraded forests through people's participation, and National Mission for a Green India (GIM), under which, in addition to other sub-missions, there is a specific sub-mission for enhancing tree cover in urban and peri-urban areas. An area over 2 million hectare was sanctioned for taking up afforestation in the States/Union Territories (UTs) with an investment of about Rs. 3936.41 crores till 2020-21 under NAP since its launching year 2000. Under GIM an amount of about Rs. 455 crore has been released to States/UTs since 2015-16 to 2020-21.
- iii. Urban forestry is a permissible activity under the provisions of Compensatory Fund Act, 2016 and the Rules made there under. The Government of India has disbursed an amount of Rs. 48477.77 crore from National Fund to 31 State funds as share of respective States as per Compensatory Fund Act, 2016.
- iv. As per information received from Ministry of Housing and Urban Affairs, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), 1864 No. of parks over 3794 acres of land have been developed in the Mission cities.
- v. Further, tree plantation, being a multi-departmental, multi-agency activity, are also being taken up cross-sectorally under various programmes/funding sources of other ministries/ organizations and also through State Plan budgets.

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